

HIGH COURT OF TRIPURA

AGARTALA

No.F.41(1)(a)(i)-HC/2018-22/ 28317.

Dated, Agartala, the 17th November, 2022

NOTIFICATION

Hon'ble the Chief Justice (Acting) has been pleased to enhance the Retainer fees for the Standing Counsel of the High Court of Tripura with immediate effect in the following manner:

Retainer fee: Rs.15,000/- per month from the existing Rs.10,000/- per month.

This is issued in supersession of the earlier Notification No. 2 dated 8th May, 2015.

By Order,

sd/-

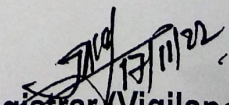
(J.M.Murasing)

Registrar (Vigilance)

No.F.41(1)(a)(i)-HC/2018-22/ 28318.- 46 Dated, Agartala, the 17th November, 2022

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala.
4. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala.
5. The LR & Secretary, Law, Government of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The Registrar (Admn.P&M), High Court of Tripura, Agartala.
8. The Joint Registrar, High Court of Tripura, Agartala.
9. The Deputy Registrar(s), High Court of Tripura, Agartala.
10. The Chief Librarian, High Court of Tripura, Agartala.
11. The Assistant Registrar(s), High Court of Tripura, Agartala.
12. The System Analyst/ Programmer(s), High Court of Tripura, Agartala for uploading the notification in the official website of the High Court of Tripura, Agartala.
13. The Superintendent (Establishment/Accounts), High Court of Tripura, Agartala.
14. The Cashier, High Court of Tripura, Agartala.
15. Notice Board; and
16. Order File.


Registrar (Vigilance)